

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3935

ANSWERED ON:14.12.2009

MEETING ON NREGA

Reddy Shri Anantha Venkatarami;Reddy Shri Magunta Srinivasulu

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether out of 43 Regional parties invited by the Ministry of Rural Development to attend a meeting on National Rural Employment Guarantee Act (NREGA), only seven parties sent their representatives;

(b) if so, the reasons therefor; and

(c) the details of the view points expressed by the State level parties?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Yes, Sir. Ministry of Rural Development had convened a meeting with leaders of State Level Political Parties on 6.10.2009 to discuss NREGA and invitations had been sent to 43 regional parties. Leaders/representatives of 7 parties however, participated in the meeting.

(c): The main views/suggestions made by the participants are as under:

(i) Need for strict monitoring of the implementation of the Act.

(ii) Revision in the wage rates notified by the Centre.

(iii) Creation of durable assets under NREGA

(iv) Awareness generation among rural households about NREGA.

(v) Expansion of the scope of permissible works

(vi) Revision of existing wage and material ratio.